Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 43 of 2011 &
I.A. No. 123 of 2011

Dated: 14th July, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Himachal Pradesh State Electricity Board ….Appellant (s)
Versus

M/s Jai Prakash Power Ventrues Limited & Ors. … Respondent (s)

Counsel for the Appellant (s) : Mr. David for Mr. R.K. Mehta
Counsel for the Respondent (s) : -

ORDER

At the request of the learned counsel for the Appellant, post the matter for further hearing on ***21.07.2011.***

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS